

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 85 of 2020

N.G. Projects Ltd. --- --- Appellant

Versus

The State of Jharkhand & others --- --- Respondents

With

L.P.A. No. 232 of 2020

The State of Jharkhand & others --- --- Appellants

Versus

M/s Vinod Kumar Jain --- --- Respondent

With

L.P.A. No. 233 of 2020

The State of Jharkhand & others --- --- Appellants

Versus

M/s Vinod Kumar Jain & another --- --- Respondents

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CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY
Through Video Conferencing

For the Appellants : M/s Biren Poddar, Sr. Adv., Deepak Kr. Prasad,
Dipak Sinha, Ram Subhag Singh, Advs.
(LPA 85/2020)

For the Appellant-State : Mr. Piyush Chitresh, A.C. to A.G.

For the Respondents : M/s. Sumeet Gadodia, Ms. Shilpi Sandil,
Ms. Lavanya Gadodia, Advs. (L.P.A. 232/2020,
233/2020, & Resp. No. 5 in LPA 85/2020

: M/s Biren Poddar, Sr. Adv., Deepak Kr. Prasad,
Dipak Sinha, Ram Subhag Singh, Advs.
(LPA 233 /2020)

11/06.09.2021 Ms. Lavanya Gadodia , Advocate , junior counsel to Mr. Sumeet Gadodia, Advocate, prays for an adjournment from the side of the private respondent.

With the consent of the learned counsels appearing on behalf of the appellants, the matter is adjourned and is directed to be posted on 29th September 2021.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Shamim/